

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

O.A. No.361 of 1996

Date of Order : 13-06-2006

Present : Hon'ble Smt. Shyama Dogra, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member

Koko Rabi Das

-vs-

Eastern Railway

For the Applicant : None

For the Respondents: Mr. M.K. Bandyopadhyay, Counsel

ORDER

PER SMT. S. DOGRA, JM :

None appears for the applicant nor the applicant is present in person. This is an old matter of 1996. It appears that the applicant is not interested in pursuing the matter. Therefore, this O.A. is dismissed for non-prosecution and disposed of accordingly.

MEMBER(A)

DKN

MEMBER(B)

- (a) Sl No of the "Appin"
- (b) Name of the applicant
- (c) Dt. of presentation of application for copy
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